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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/21/IB/2018

PETITION NUMBER

: CP/468/IB/2017

NAME OF THE APPLICANT

: G.V RAVIKUMAR (RP) (IN THE MATTER OF THIRUPUR SURYA HETECH APPAREL INTOIN)

NAME OF THE RESPONDENT

: SHARK DYEING & 2 ORS

UNDER SECTION

: 60

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. ROWN RATIASE KAKEN

## ORDER

The RP along with his counsel present in CA/21/IB/2018 filed in CP/468/IB/2017. Counsel for R2 and R3 present. The RP has issued a notice to the Respondent. No representation on behalf of R1. The Registry is directed to issue notice to R1 and the Counsel for RP is also directed to issue a private notice to R1. R2 and R3 are directed to file counter. Put up on 22.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)